

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1695

ANSWERED ON:04.12.2012

JUVENILE CRIME

Gowda Shri D.B. Chandre;Muttemwar Shri Vilas Baburao;Sharma Shri Jagdish

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of crimes committed by juveniles are on the rise in the country;
- (b) if so, the details thereof and the total number of such cases reported during each of the last three years and the current year, State-wise, including the National Capital Territory of Delhi;
- (c) whether the Government has made any study to find out the factors responsible for the rising trend of crimes among juveniles in the country;
- (d) if so, the details and the outcome thereof; and
- (e) the details of the corrective steps taken by the Government to check such crimes in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI R.P.N. SINGH)

(a)to(b):Yes, Madam. The State/UT-wise number of cases of crimes by juveniles under IPC reported in the country during 2009-2011 are attached at Annexure.

(c)to(d):No Madam. Does not arise.

(e): 'Police' and 'Public order' being State subjects under the Seventh Schedule to the Constitution of India, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the accused / criminals involved through the machinery of their law enforcement agencies under the extant and applicable law(s), as also for protecting the life and property of the citizens including children.